NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s.

M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 CS PAWON G. PCS FOR RITORIZ

Z AJAY M. PCS FOR MANTARKAR Petitionen

ORDER TCP 96/397-398/CLB/MB/MAH/2013

- 1. Due to paucity of time, matter cannot be heard today. Hence adjourned to **07.3.2018 at 2.30 pm**.
- 2. Synopsis of arguments has also been furnished from the side of the Petitioner.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 10.01.2018

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Sd/- -

M.K. SHRAWAT Member (Judicial)